HARYANA VIDHAN SABHA

Un-Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 24TH August, 2012.

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Payment of Sixth Pay Commission Arrears

be pleased to state whether it is a fact that arrears from the period 1-1-2006 to 31-12-2008 of 6th Pay Commission has not yet been paid to the Class III and IV employees of Central Co-operative Banks in the State; if so, the reasons thereof togetherwith the time by which the aforesaid arrear are likely to be paid by the Government?

Chandigarh: The 16th August, 2012 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha